



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.09.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 19.09.2024 stands adjourned. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 (PH)	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana
2.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
3.	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	Sumit Garg	Harman Sandhu Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson
-Sd/
Registrar